

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.61/2329/2020

Wednesday, this the 14th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Dr. Imtiaz Hussain Shah, aged 39 years,
Son of Rashid Hussain Shah, R/o. Sanai,
Surankote, Poonch.

...Applicant

(Mr. Ankesh Chandel, Advocate)

Versus

1. State of Jammu and Kashmir,
Through Commissioner/Secretary,
Higher Education Department,
Civil Secretariat, Srinagar.
2. Principal, Degree College, Shopian.
3. Commissioner/Secretary to Govt.
General Administration Department,
Civil Secretariat, Srinagar.

...Respondents

(Mr. Amit Gupta, Additional Advocate General)

OR D E R (ORAL)



Hon'ble Mr. Rakesh Sagar Jain, Member (A):

Learned counsel for the applicant submits that he would like to withdraw the T.A. Accordingly, the T.A. is dismissed as withdrawn. No costs.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

Manish/-